

ments thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) Yes, sir.

(b) 1,05,125 persons crossed over to West Bengal and other neighbouring territories during the last three months *i. e.* from April, 1970 to June, 1970, as detailed in the statement attached.

(c) As the saturation point has already been reached in the border State of West Bengal, Assam and Tripura, it has been decided to move the new migrants of fresh influx from East Pakistan to places outside these border States either to the rehabilita-

tion sites direct or to relief camps pending their rehabilitation.

As most of the migrants are agriculturists, they will be resettled in agriculture to the extent land is made available for them by the different State Governments, who have already been approached in this regard. Their final reaction is awaited. In view however, of the fact that land is scarce, it may not be possible to rehabilitate all the agriculturists families on land and as such the State Governments have also been requested to formulate proposals for their resettlement in small scale and medium industries, along with other non-agriculturist migrant families. Necessary facilities for training will also be provided which will assist them in their rehabilitation.

Statement

Recent Influx of new migrants from East Pakistan to West Bengal and other neighbouring Indian territories—from April, 1970 to June, 1970

<i>Month</i>	<i>West Bengal</i>	<i>Assam</i>	<i>Tripura</i>	<i>Total</i>
April, 1970	17,896	1,263	402	19,561
May, 1970	28,929	1,510	556	30,995
June, 1970	53,207	783	579	54,569
(Upto 18.6.70)				
Total	1,00,032	3,556	1,537	1,05,125

Strike by bargemen in Calcutta Port for Implementation of Wage Board Recommendations

633. SHRI DHIRESWAR KALITA :
SHRI J. M. BISWAS :
DR. RANEN SEN :
SHRI MOHAN SWARUP :
SHRI INDRAJIT GUPTA :
SHRI CHANDRIKA PRASAD :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether 15,000 bargemen working in Calcutta Port have struck work demanding payment of wages according to the recommendations of the Central Wage Board for Port and Dock workers; and

(b) if so, what steps have been taken to settle the strike ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) Yes, Sir.

(b) As a result of discussions held in New Delhi on the 25th July, 1970 a settlement was reached between the parties under which the bargemen are to resume work on the 27th July, 1970.

Scheme of help by Indian Council of Agricultural Research in setting up Agricultural Universities in States and to their Students

634. SHRI SITARAM KESRI : Will the Minister of FOOD AND AGRICUL-